NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO. 55/ /(MAH)/20/7

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017		
NAME OF THE PARTIES: M/s. UMA ORNAMENTS VIS.		
KES	SHAULAL K	HEMCHAND & SONS PUT. LTD.
SECTION OF THE COMPANIES Companies Act 1956/2013/I & I		OF THE

DESIGNATION

Order CP 551/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 25.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

NAME

S. No.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE